

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 718 OF 2002

PYARA SINGH

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

Date: 11/05/2007 This Appeal was called on for hearing today.

For Appellant(s) Mr. Satish Dayanandan, Adv.  
Mrs Lalita Kaushik, Adv.

For Respondent(s) Mr. Milind Kumar, Adv. for  
Mr. Aruneshwar Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned Counsel for the Appellant states that no  
additional documents are necessary to be filed.

List the matter before the Hon'ble Court.

(S.G. SHAH)  
Registrar